

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/4597 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Morigaon.

Dated Guwahati, the th 4 December, 2020.

Sub:- **Casual leave.**

Ref:- Letter No. DJM/7266 dated 03.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 07.12.2020 along with station leave permission for the day, with your official vehicle, at your own cost, with official driver.

The Civil Judge & Asstt. Sessions Judge, Morigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

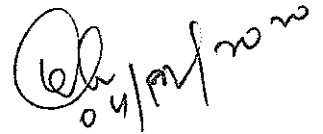
sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/4598 /A, dated 4.12.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

